

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.1251  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2022**

**FOODGRAINS TO JHARKHAND AND J&K**

**†1251. SHRI JUGAL KISHORE SHARMA:  
SHRIMATI GEETA KORA:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री **be pleased to state:**

- (a) the details of foodgrains sent by the Government to Jharkhand and Jammu & Kashmir in the last three years;
- (b) the rate at which this grain is given to the State Government;
- (c) whether the Central Government is contemplating to increase the quantity of foodgrains being sent keeping in view the special situation of Jharkhand and Jammu & Kashmir; and
- (d) if so, the details thereof?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

(a): The details of allocation and offtake of foodgrains under National Food Security Act (NFSA) and Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) to Jharkhand and Jammu & Kashmir in the last three years and current year are as under:

**NFSA:**

Year	(In thousand tons)			
	Jharkhand		Jammu & Kashmir	
	Allocation	Offtake	Allocation	Offtake
2019-20	1739.31	1678.83	475.75	487.84
2020-21	1739.51	1760.58	468.44	450.95
2021-22	1724.90	1501.66	468.80	406.13
2022-23(*)	1743.73	1047.76	468.80	231.57

**Note (\*) Offtake upto Oct, 2022**

**PMGKAY :**

Year	(In thousand tons)			
	Jharkhand		Jammu & Kashmir	
	Allocation	Offtake	Allocation	Offtake
2019-20	0	0	0	0
2020-21	1054.80	988.79	289.10	284.74
2021-22	1450.35	1436.32	398.26	348.12
2022-23(#)	1188.94	865.85	325.85	249.30

**Note (#)    Offtake upto Nov, 2022**

**(b):    The foodgrains under NFSA are provided at highly subsidized prices of Rs. 3/2/1 per kg for rice/wheat/coarsegrains respectively.**

**(c) & (d):    All States/UTs including Jharkhand and Jammu & Kashmir, have been allocated foodgrains as per their entitlements under National Food Security Act (NFSA). Any request for additional allocation of foodgrains over and above NFSA is processed in accordance with extant instructions.**

\*\*\*\*\*